

Strengthening gender responsive budgeting

1850. DR. T.N. SEEMA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the steps taken by Government to strengthen the Gender Responsive Budgeting;
- (b) the details of allocation for Gender Budgeting during the last three years;
- (c) whether Government has reviewed the implementation of Gender Budget Statement (GBS) by the Central Ministries and State Governments;
- (d) if so, the details thereof for last three years and the current year;
- (e) the details of gender disaggregated data on the number of women beneficiaries by implementation of GBS; and
- (f) the date-wise details of proposals, forwarded to Finance Ministry regarding GBS for the budget of 2013-14?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) In order to strengthen the process of Gender Budgeting, the Ministry of Women and Child Development has been undertaking various capacity building measures for officials of Central, State Governments and various stakeholders. A Gender Budgeting Plan scheme was launched during 2007-08 to this effect. The Ministry has developed a Gender Budgeting Handbook for Government of India Ministries and Departments and a Gender Budgeting Manual for Trainers. The Ministry has also developed detailed guidelines for streamlining the process of Gender Budgeting in all States and UTs and has circulated the same to the states and UTs.

(b) The allocations for women as reported in the Gender Budget Statement in the last three years are given below.

Year	Total Magnitude of Gender Budget (BE) (in Rs. crore)
2010-11	67,749.80
2011-12	78251.02
2012-13	88142.80

Source: Ministry of Finance, Expenditure Budget, Volume I.

(c) and (d) No, Sir.

The Gender Budget Statement (GBS) is a citizen friendly disclosure of budget allocation that has bearing on women, with the objective of enhancing gender equality. It is an important monitoring tool prepared by the Ministry of Finance since 2005-06. The Ministry of Women and Child Development is mainly involved in capacity building of officials in order to promote Gender Budgeting and has been pursuing with all Ministries/Departments to report their schemes in the GBS to the Ministry of Finance.

(e) The Gender Budget Statement comprises two parts: part A details schemes in which 100% allocations are for women; and part B, reflects schemes where allocations for women constitute at least 30% of the provisions. The information on gender disaggregated data on the number of women beneficiaries is not available in the Gender Budget Statement.

(f) The details of proposals on budget provisions benefiting women as reflected in GB statement are required as part of the budgetary estimates sought in prescribed format by Ministry of Finance, after the finalization of the Budget Estimates.

Children languishing in juvenile homes

†1851. SHRI BHAGAT SINGH KOSHYARI: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the State/Union Territory-wise total number of children languishing in juvenile homes run by States in the country for years;

(b) the corrective steps taken/being taken by Government in this regard;

(c) whether Government has issued any instructions to States in this regard; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) The data on children languishing for years in Observation Homes in the States/UTs is not maintained centrally. Section 14 (1) of the Juvenile Justice (Care and Protection of Children)

†Original notice of the question was received in Hindi.